

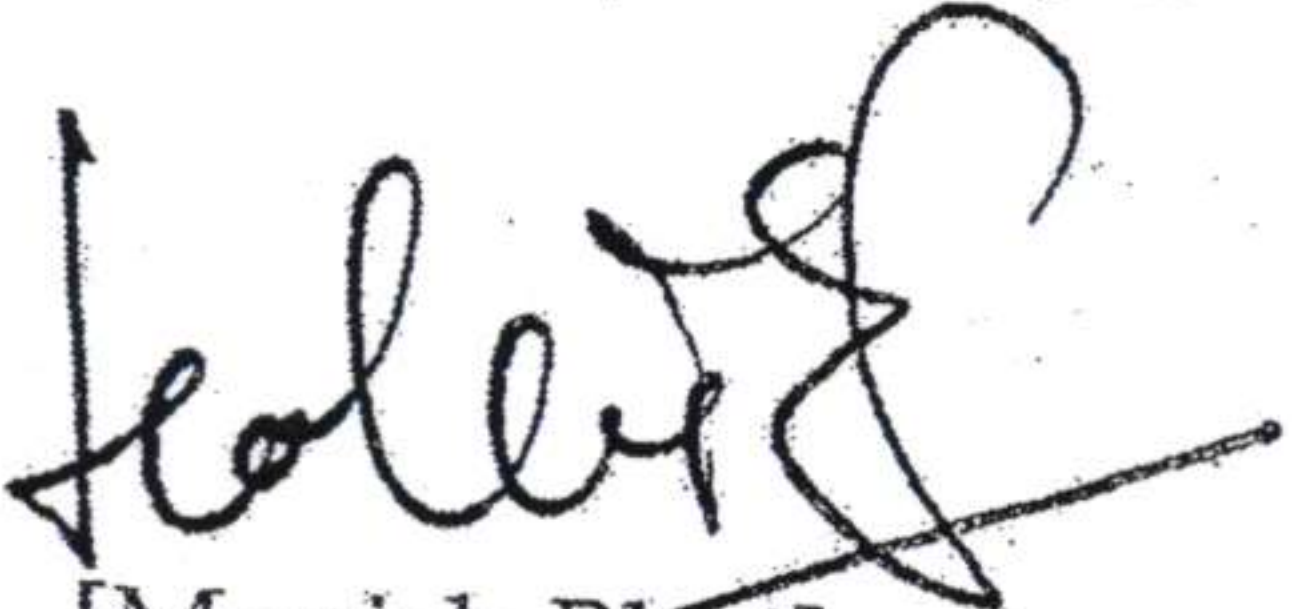
CONSTITUTION OF ITAT KOLKATA ZONE

(27/04/2026 TO 30/04/2026)

In Hybrid/Physical/Virtual Mode

[Office will remain closed on 29/04/2026 on account of General Assembly Election]
[01/05/2026 (Friday) is Gazetted Holiday]

Bench	Constitution	Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri L.P. Sahu, AM [At 10.30 A.M.]	1
Guwahati	Shri George Mathan, JM & Shri L.P. Sahu, AM [After "D" Bench]	2
C	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	2
D	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "C" Bench]	2
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	3
B	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench]	3
Patna	Shri L.P. Sahu, AM & Shri P.K. Choubey, JM [After "B" & "Guwahati" Bench]	4
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "D" Bench]	4


[Manish Bhoi]

Assistant Registrar

22/4/2026

INCOME TAX APPELLATE TRIBUNAL, CUTTACK

CAUSE LIST OF DB BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN COURT ROOM 1

GOOGLE MEETING ID : GNG-ECRB-ZSA VIRTUAL HEARING AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 408/CTK/2024	2017-18	[A] ODISHA INDUSTRIAL INFRASTRUTURE DEVELOPMENT CORPORATION(IDCO)	
2	ITA 590/CTK/2025	2007-08	[A] DEEPAK STEEL AND POWER LTD	
3	ITA 591/CTK/2025	2006-07	[A] DEEPAK STEEL AND POWER LTD	
4	ITA 141/CTK/2026	2019-20	[A] AKBAL JULLUR RAHMAN	
5	ITA 146/CTK/2026	2016-17	[A] SMT MAMATA MISHRA	
6	ITA 157/CTK/2026	2015-16	[A] RAJ KISHORE DAS	
7	ITA 156/CTK/2026	2019-20	[A] SHARADA REROLLERS PRIVATE LIMITED	
8	ITA 167/CTK/2026	2026-27	[A] ORGANISATION FOR RURAL RECONSTRUCTION & INTEGRATED SOCIAL SERVICE ACTIVITIES	
9	ITA 185/CTK/2026	2017-18	[D] RANJAN KUMAR DAS	
10	ITA 188/CTK/2026	2022-23	[A] SUJASH KUMAR MANDAL	
11	ITA 189/CTK/2026	2022-23	[A] AMAL KUMAR PRADHAN	
12	ITA 191/CTK/2026	2019-20	[A] KATIKATA SERVICE COOPERATIVE SOCIETY LTD	
13	ITA 193/CTK/2026	2023-24	[D] COMPUTER APPLICATION CENTRE FOR RESEARCH AND EDUCATION TRUST OF INDIA	
14	ITA 194/CTK/2026	2019-2020	[A] RITIKA ISPAT PRIVATE LIMITED	
15	ITA 195/CTK/2026	2020-21	[A] RITIKA ISPAT PRIVATE LIMITED	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CUTTACK

CAUSE LIST OF DB BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN COURT ROOM 1

GOOGLE MEETING ID : GNG-ECRB-ZSA VIRTUAL HEARING AT 10.30 AM

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 7/CTK/2026	2023-24	[A] BALUNKESWAR BISWAL	
2	ITA 197/CTK/2026	2022-23	[A] BALUNKESWAR BISWAL	
3	ITA 196/CTK/2026	2016-17	[A] MAMTA CHOUDHURY	
4	ITA 198/CTK/2026	2022-23	[A] JAMBU BISWAL	
5	ITA 199/CTK/2026	2015-16	[A] TAJUDDIN KHAN	
6	ITA 201/CTK/2026	2017-18	[A] DEBENDRANATH JENA	
7	ITA 203/CTK/2026	2013-14	[A] BAMBIDI GUPTESWAR PATRA	


Assistant Registrar
24-Apr-2026

INCOME TAX APPELLATE TRIBUNAL, CUTTACK

CAUSE LIST OF DB BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE DUVVURU RL REDDY, VICE PRESIDENT
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN COURT ROOM 1

GOOGLE MEETING ID : GNG-ECRB-ZSA VIRTUAL HEARING AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 159/CTK/2026	2014-15	[A] MOHAN ENTERPRISES	

*NOTE: BENCH WILL NOT FUNCTION ON
29.04.2026 & 01.05.2026.*


Assistant Registrar
24-Apr-2026